

**GOVERNMENT OF INDIA  
FINANCE  
LOK SABHA**

UNSTARRED QUESTION NO:2997  
ANSWERED ON:24.07.2009  
NON PAYMENT OF SERVICE TAX BY MOBILE COMPANIES  
Agarwal Shri Jai Prakash

**Will the Minister of FINANCE be pleased to state:**

- (a) whether mobile companies are committing irregularities in payment of service tax;
- (b) if so, the details of the companies found guilty of committing irregularities in the payment of service tax during each of the last three years;
- (c) whether the Government has taken any action against all these companies;
- (d) if so, the details thereof; and
- (e) if not, the reasons thereof?

**Answer**

(a) to (e) The information is being collected and would be laid in the Table of the House.